

MR. SPEAKER: He said that your point will be considered.

[English]

MR. SPEAKER: The question is:

"That the Bill to establish and incorporate a teaching and residential University in the State of Uttar Pradesh and to provide for matters connected therewith or incidental thereto, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The question is:

"That Clauses 2 to 43 stand part of the Bill."

The motion was adopted.

*Clauses 2 to 43 were added to the
Bill.*

MR. SPEAKER: The question is:

"That the First and the Second Schedule stand part of the Bill"

The motion was adopted.

*The First and the Second Schedule
were added to the Bill.*

MR. SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Long Title stand part of the Bill"

The motion was adopted.

*Clause 1, the Enacting Formula and
the Long Title were added to the Bill.*

SHRI ARJUN SINGH: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

15.30 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 371)

[English]

SHRI DHARMANNA MONDAYYA
SADUL (Solapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER ; The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI DHARMANNA MONDAYYA
SADUL: I introduce the Bill.